

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 749 of 2003

Jabalpur, this the 13th day of August, 2004

Hon'ble Shri M.P. Singh, Vice Chairman

G.L. Nayak, Aged about 65 years,
S/o. late Nanhoolal Nayak, Retd.
Sorting Assistant, Railway Postal
Services, R/o. 450, Narayan Nagar,
Rani Durgawati Ward, Gulaua Chowk,
Jabalpur.

... Applicant

(By Advocate - Shri S.K. Nagpal)

V e r s u s

1. Union of India,
through : The Secretary,
Department of Post (India)
Railway Mail Service, New Delhi.

2. Director General, Postal Services,
Dak Bhawan, New Delhi.

3. The Superintendent, RMS,
Department of Post, Jabalpur
Division, Jabalpur.

4. The Director of Accounts, (Post),
Bhopal. ... Respondents

(By Advocate - Shri S.P. Singh)

O R D E R (Oral)

The learned counsel for the applicant seeks permission
to withdraw this Original Application. Permission is
granted. Accordingly, the Original Application is dismissed
as withdrawn.

(M.P. Singh)
Vice Chairman

प्राप्तिकरण सं. ओ/न्या.....जबलपुर, दि.....

चार्टरिंगिंग अवॉर्डिनेशन:

"SA" (1) रायिट. उका. स्ट्रोक. बार एक्सीरिशन, जबलपुर
(2) डाकेट्टा बी/वी/वी/कु.....के कार्यसल S K Nagpal
(3) प्राप्तिकरण श्री. वी.श्री/कु.....के कार्यसल S P Singh
(4) चांगला, एप्रो. डाक्टर डाक्टरी एटु. S P Singh

सूचिता एवं भावधारा कार्यकारी देतु

16-8-04
उपर रजिस्ट्रार

Issued
16-8-04
or